

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 56 OF 2019

Dated: 27th September, 2019

In the matter of:

The Madhya Pradesh Textile Mills Association

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.11.2019.**

Court Master

NR